

Duty Free Gold Missing from Bonded Premises

393. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether Customs officials at the NOIDA Export Promotion Zone have recently found 18 kg. of duty free gold missing from the bonded premises;

(b) if so, the facts alongwith the details thereof;

(c) whether the Government propose to probe the cause of missing gold; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d) During the course of search of the premises of M/s. Arun Jewellery Exports (P) Ltd., an export unit in the NOIDA Export Processing Zone, on 26.4.1996, no gold or gold Jewellery was found. However, some silver coins weighing less than 1 kg were found. This Unit was issued 16 kgs of duty-free gold by the MMTC for manufacture and export of gold jewellery. But the Unit reportedly failed to perform its export obligations within the time limit allowed by the DGFT. Investigations are still continuing.

Small Scale Industries

394 SHRI DHIRENDRA AGARWAL
SHRI PRABHU DAYAL KATHERIA

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to allow the multinational companies to produce such items which are reserved for production in Small Scale Sector.

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) In accordance with the current policies of the Government industrial undertakings, other than the small scale industries undertakings, are normally not allowed to manufacture items reserved for exclusive manufacture in the small scale sector. However they are allowed to do so subject to an export obligation of a minimum of 75% of annual production.

Foreign Investment in PSU

395 DR T SUBBARAMI REDDY : Will the Minister of INDUSTRY be pleased to state

(a) whether the Government have decided to impose restrictions on direct foreign investments in consumer goods sector,

(b) if so, whether any final decision has been taken in this regard; and

(c) if so, the items specified and to what extent the Indian industry would benefited?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c). The Government policy on foreign investment is constantly reviewed to make it more dynamic with the objective of increasing foreign direct investments into the country, particularly, in priority/core sectors, including infrastructure.

Sick Paper Mills

396. SHRI S.D.N.R. WADIYAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether some paper mills in the country have fallen sick;

(b) if so, the details thereof, location-wise;

(c) the number of workers affected due to the closure;

(d) whether the Government propose to revive them, and

(e) if so, the steps being taken in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) The data in regard to sick paper mills is not centrally maintained in the Ministry of Industry. However, according to available information the details of sick paper mills are indicated in *statement* enclosed.

(d) and (e) A quasi-judicial Body designated as the 'The Board for Industrial and Financial Reconstruction' (BIFR) has been set up to deal with the problems of sick industrial companies. The Reserve Bank of India has also issued guidelines to the banks for strengthening the monitoring systems and arresting industrial sickness at the incipient stage. Revival of Sick industrial units is also done by amalgamation/merger of sick units with healthy units by granting income-tax concessions to healthy units which undertake such amalgamation.

STATEMENT

S No Name of State		No of Sick Mills
1	2	3
1	Assam	1
2	Bihar	3
3	West Bengal	15
4	Orissa	1
5	Uttar Pradesh	13
6	Delhi	1
7	Punjab	5